

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram

1. **Dr. Pramod Deo, Chairperson**
2. **Shri R. Krishnamoorthy, Member**
3. **Shri V.S.Verma, Member**

Petition No. 58/2007

In the matter of

Application for grant of an Inter-State Trading Licence to Maharashtra Industrial Development Corporation (MIDC).

And in the matter of

Maharashtra Industrial Development Corporation, Mumbai ... **Applicant**

The following was present:

Ms Sampada Narang, Advocate, MIDC

**ORDER
(DATE OF HEARING: 26.2.2009)**

The application was made for grant of licence for inter-State trading in electricity. When the application came up for hearing earlier, it was observed that the applicant, a Corporation created under Section 3 of the Maharashtra Industrial Development Act, 1961 (the Act) had not been specifically authorized to carry on trading in electricity. It was indicated at the hearing on 18.10.2007 that a notification under the Act was likely to be issued by the State Government within three months to authorize trading in electricity by the applicant. Accordingly, by order dated 19.10.2007, the applicant was granted three months time to place on record the notification issued by the State Government. By a subsequent order dated 22.1.2008, the applicant was granted further time to file authorization from the State Government.

2. Considering the prolonged inaction on the part of the applicant in submission of the notification, the matter has been placed before us by the Office.

3. Learned counsel for the applicant requested permission to withdraw the application with liberty to permit it to file a fresh application after issue of notification, authorizing the applicant to undertake trading in electricity. Request made by learned counsel for withdrawal of the application is allowed. The applicant is at liberty to file the fresh application in accordance with law.

4. The present application is dismissed as withdrawn.

Sd/-
(V.S.VERMA)
MEMBER

New Delhi dated the 26th February 2009

sd/-
(R. KRISHNAMOORTHY)
MEMBER

sd/-
(DR. PRAMOD DEO)
CHAIRPERSON